

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRK FOOD PRODUCTS PRIVATE LIMITED Date of Commencement of Liquidation: 22-03-2021; List of Stakeholders as on Date: 26-10-2021; Name of IP: Mr. Shaik Gouse; Process Number: 1; Last 5 digit of registration number: 11326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		4583266.02						NA
2	Liquidation costs incurred till date		1969984						NA
3	Secured financial creditors		60209413				60209413		Annexure 3
4	Unsecured financial creditors		10817874		8917406		1900468		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)		42079304		42079304				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)		86714736.7		81465853.7		5248883		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	206374577.72	0	132462563.7	0	67358764	0	